


45
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

AT ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
-	CP3/17	Hearing	241-244	Mr.Vishwanathan V.K. Vs.M/s Rai Promoters Pvt.Ltd

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION	REPRESENTATION BY WHOM (Petitioner _____ Respondent)	SIGNATURE
				

Counsel for Respondents is present. Counsel for Respondent No.2 reported that he had filed vakalat for R-2. Counsel for R-2 reported that objections on behalf of Respondents is already filed in the Registry. Petitioner is called, absent. None appeared for the petitioner.

List it on 12.04.2017.


MEMBER (J)


MEMBER (T)